GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1505 ANSWERED ON:22.03.2012 RURAL DEVELOPMENT SCHEMES Ajnala Dr. Rattan Singh;Dubey Shri Nishikant ;Mahato Shri Narahari;Nagar Shri Surendra Singh;Rana Shri Kadir;Roy Shri Nripendra Nath;Sinh Dr. Sanjay;Tudu Shri Laxman

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of schemes implemented/being implemented by the Government for potential development of the rural areas in the country;

(b) the funds allocated, released and utilized under each of these schemes during the last three years and the current year, Schemewise;

(c) whether the Government has received complaints regarding irregularities in the implementation of the schemes during each of the last three years and current year; and

(d) if so, the details thereof and the action taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): The Ministry of Rural Development is presently implementing through State Governments and Union Territory Administrations various schemes namely Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarnjayanti Gram Swarojgar Yojana(SGSY)/National Rural Livelihood Mission (NRLM), Indira Awaas Yojana (IAY), Pardhan Mantri Gram Sadak Yojana (PMGSY) and Integrated Watershed Management Programme (IWMP) for potential development of rural areas in the country. The Schemes of National Rural Drinking Water Programme (NRDWP) and Total Sanitation Campaign (TSC) which were also implemented by the Ministry of Rural development are now being implemented by the Ministry of Drinking Water & Sanitation w.e.f. 14.07.2011.

(b): Central allocation, releases and utilization reported by the state Governments and UT Administrations under major rural development schemes during the last three years i.e. (2008-09, 2009-10 & 2010-11) and current year 2011-12 (up to February, 2012) are given at Annexure.

(c)&(d): All type of complaints received from individuals, NGOs are immediately forwarded to the concerned state Government and UT Administration for appropriate actions.